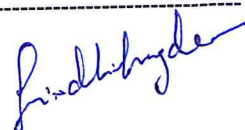


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

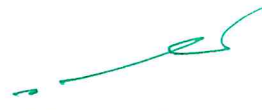
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	Hearing	433(e)/ 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2	SRINIDHI HEQDE 8971932605	RESPONDENT	

ORDER

No representation for petitioner. Counsel for Petitioner is absent. Counsel for Respondent is present. He requested time to file objections raised by the Registry over Form No.5. Petitioner Counsel has to comply with them. List it on 16/10/2017.


Member (T)


Member (J)